

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2044

ANSWERED ON:05.08.2010

SALE OF PETROLEUM PRODUCTS BY PRIVATE COMPANIES

Adityanath Shri Yogi;Basheer Shri E. T. Muhammed

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether private companies are selling petroleum products as well as public sector companies in the country;
- (b) if so, the details thereof alongwith the difference in sale of petroleum products between private companies and the public sector companies.
- (c) whether the Government has made any regulation / guideline on entry of private companies in distribution of petroleum products in the light of de-control made by Government recently; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b) : Yes, Madam. Both Public Sector Oil Marketing Companies (PSU OMCs) and Private Oil Marketing Companies are selling petroleum products in the country. During 2009-10, the PSU OMCs sold around 116.8 million tones of petroleum products in the country as compared to 13.78 million tonnes of petroleum products sold by the Private Oil Marketing Companies.

(c) : No, Madam. Guidelines for grant of marketing rights for transportation fuels to private entities were last issued on 08.03.2002.

(d): Does not arise in view of (c) above.